

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**C.P. No.7/2020
IN
O.A. No. 226/2019**

Reserved on : 10.01.2020
Pronounced on: 28.01.2020

**Hon'ble Mr. Suresh Kumar Monga, Member (J)
Hon'ble Mr. A. Mukhopadhyaya, Member (A)**

Manish Kumar Gautam son of Shri Ramesh Chand Gautam, aged about 33 years, resident of Village & Post Mandawari, Tehsil Lalsot, District Dausa and presently working as Postal Assistant, Phagi Sub Post Office, under Superintendent of Post Offices, Jaipur (MFL) Division, Shastri Nagar, Jaipur – 302016.

...Petitioner

(By Advocate:Shri C.B.Sharma)

Versus

1. Shri B.P.Sarangi, Chief Post Master General, Rajasthan Circle, Jaipur – 302007.
2. Shri O.P.Sharma, Superintendent of Post Offices, Jaipur (MFL) Division, Shastri Nagar, Jaipur – 302016.

...Respondents.

ORDER

Per: A.Mukhopadhyaya, Member (A):

An interim order was passed on 23.04.2019 staying the operation of the impugned order dated 16.04.2019 vide which the applicant was reverted from the post of Postal Assistant, (PA), to the post of Multi Tasking Staff; (MTS). The alleged non-compliance of this order became the subject

(2)

matter of an earlier C.P.No.29/2019 which was disposed of when the respondents placed on record an order dated 17.09.2019 taking the petitioner back on duty as PA with effect from 16.09.2019, (Annexure-CP/2), subject to the outcome of the Original Application; (Annexure-CP/3 refers).

2. The petitioner has now approached this Tribunal in a fresh Contempt Petition No. 7/2020 stating that the non-petitioners have not released payments due to him for the months of April, May and June 2019 admissible to him as a PA. Since the main OA No.226/2019, in which the interim order in question was passed, has since been disposed of by way of dismissal, nothing remains in this fresh contempt petition which is also dismissed.

(A.Mukhopadhyaya)
Member (A)

(Suresh Kumar Monga)
Member (J)

/kdr/